

SHRI KAMESHWAR SINGH :
SHRI A. SREEDHARAN :

Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) whether it is a fact that the Agricultural Prices Commission has suggested to the Government of India that discrepancies in regard to estimates of the foodgrains production in the country should be considered at the top level; and

(b) if so, what steps Government have taken to implement the suggestion?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE) : (a) The Agricultural Prices Commission has suggested that the problem of discrepancies between estimates of foodgrains output released by the Ministry of Food and Agriculture and those indicated by the State Governments be considered at the highest level.

(b) This problem is under consideration as part of the overall question of effecting improvements in the estimation of foodgrains output in the country.

PROPOSALS TO SOLVE FOOD CRISIS IN KERALA

608. **SHRI K. LAKKAPPA :**
SHRI LATAFAT ALI KHAN :
SHRI P. VISWAMBHARAN :
SHRI P. C. ADICHAN :
SHRI A. SREEDHARAN :
SHRI HEM BARUA :

Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) whether it is a fact that the Chief Minister of Kerala placed certain proposals to solve the food crisis in the State before the Conference of Chief Ministers and Food Ministers held in Delhi in September, 1968;

(b) if so, what are the proposals; and

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(c) the reaction of Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE) : (a) and (b). The main point made by the Chief Minister of Kerala was that if the Centre could not meet the full requirements of Kerala regularly, it should allow Kerala Government to buy their requirements themselves direct from other States in the Union or abroad.

(c) This was not a new suggestion. The Kerala Government had made this demand earlier also and have been informed that it is not possible to agree to this suggestion.

REHABILITATION OF REPATRIATES FROM BURMA, CEYLON AND OTHER COUNTRIES

609. **SHRI S. P. RAMAMOORTY :**
SHRI R. K. AMIN :
SHRI S. K. TAPURIAH :
SHRI R. R. SINGH DEO :
SHRI K. P. SINGH DEO :
SHRI HARDAYAL
DEVGUN :

Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether attention of Government of India has been invited to the proposal recently made by the Chief Minister of Kerala that the Centre should bear expenses in regard to the rehabilitation of the repatriates from Burma, Ceylon and other countries;

(b) if so, whether the proposal of the Kerala Government has been examined by Government of India with particular reference to its financial implications; and

(c) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI D. R. CHAVAN) : (a) to (c). The Central Government is already bearing the entire expenditure in the

form of loans and grants advanced to the State Governments (including Kerala) for the relief and Rehabilitation of the repatriates from Burma and Ceylon. According to present arrangements, losses on certain categories of loans are required to be shared equally between the Central Government and the State Governments. Chief Minister of Kerala while addressing the Board of Rehabilitation at their last meeting held at Trivandrum on 16th September, 1968 referred to this matter and suggested that State Governments should not be made to bear any losses. This matter is under consideration of the Government of India.

श्री विश्वनाथ वाण्डेय :

श्री यशपाल सिंह :

श्री रजनीत सिंह :

श्री नारायण स्वरूप शर्मा :

श्री जगन्नाथ राव जोशी :

श्री अटल बिहारी वाजपेयी :

श्री रामावतार शर्मा :

क्या खाद्य तथा कृषि मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या गो-हत्या पर प्रतिबन्ध लगाने के प्रश्न पर विचार करने हेतु नियुक्त की गई समिति ने अपना काम पूरा कर लिया है और अपना प्रतिवेदन पेश कर दिया है;

(ख) यदि हां, तो उसका व्योरा क्या है और उस पर क्या कार्यवाही की गई है; और

(ग) यदि नहीं, तो क्या तथा किम प्रकार की कठिनाइयां पेश आई हैं ?

खाद्य, कृषि, सामुदायिक विकास तथा सहकार मंत्रालय में राज्य-मन्त्री (श्री अन्नासाहिब शिन्डे) : (क) जी नहीं ।

(ख) प्रश्न ही नहीं होता ।

(ग) सर्वदलीय गोरक्षा महाभियान समिति के प्रतिनिधियों ने गोरक्षा समिति से संबंध विच्छेद करने का निर्णय किया है । 5 अक्तूबर 1968 को श्री जगतगुरु शंकराचार्य को एक पत्र भेजा गया है कि सरकार गोरक्षा समिति की कार्यवाही में समिति के प्रतिनिधियों के भावी मन्त्रिय सहयोग का स्वागत करेंगी । इस पत्र के उत्तर की प्रतीक्षा है ।

MID-TERM POLLS

612. SHRI RABI RAY :
SHRI ONKAR LAL BERWA :
SHRI PRAKASH VIR
SHASTRI :
SHRI YASHPAL SINGH :
SHRI SHRI CHAND GOYAL :
SHRI RAM KISHAN GUPTA :
SHRI B. K. DASCHOW-
DHURY :
SHRI RAGHUVIR SINGH
SHASTRI :

उत्तर प्रदेश के आजमगढ़ जिले में चकवन्दी

610. श्री टी० पी० शाह :

श्री रामस्वरूप विद्यार्थ :

श्री रामसिंह अयरवाल :

श्री भारत सिंह चौहान :

क्या खाद्य तथा कृषि मन्त्री यह बताने की कृपा करेंगे कि :

(ख) उत्तर प्रदेश के आजमगढ़ जिले की किन-किन तहसीलों में चकवन्दी का काम पूरा हो गया है तथा किन-किन जिलों में अभी काम पूरा नहीं हुआ है;

(ख) इस समय चकवन्दी का काम किन-किन तहसीलों में हो रहा है तथा उसे कब तक पूरा करने का निर्णय किया गया है; और

(ग) क्या यह सच है कि उक्त जिले में चकवन्दी के काम में बहुत समय लग गया है और यदि हां, तो इसके क्या कारण हैं ?

खाद्य, कृषि, सामुदायिक विकास तथा सहकार मंत्रालय में राज्य-मन्त्री (श्री अन्नासाहिब शिन्डे) : (क) से (ग). जानकारी एकत्रित की जा रही है और सभा के पटल पर रख दी जाएगी ।

गोहत्या निरोध संबंधी समिति

611. श्री शिव कुमार शास्त्री :

श्री रघुबीर सिंह शास्त्री :

श्री भीमन्व गोयल :

श्री देवकी नन्दन पाटोदिया :